

Page 199, line 7, against section 374, in column 4,—
for "Cognizable", substitute "Ditto".

Page 200, line 20, against section 388, in column 2,—
for "or", substitute "of".

Page 206, line 9, against section 440, in column 3,—
for "3", substitute "5"

Page 210, line 22, against section 482,—

(i) in column 4,—
for "Non-cognizable", substitute "Ditto".

(ii) in column 5,—
for "Bailable", substitute "Ditto."

Page 212, line 4, against section 489D,—

for "possessing instrument" substitute "possessing machinery, instrument".

Page 214, line 24, against section 504,—

for "3", substitute "2".

Page 214, line 24, against section 505,—

for "2" substitute "3".

THE SECOND SCHEDULE

Page 222, line 9, FORM No. 11,—
for "seals", substitute "seals, or".

Page 223, line 30, FORM No. 15,—
for "Offier", substitute "Officer".

Page 226, after line 30, FORM No. 20,—

insert "Or".

Page 229, line 15, FORM No. 25,—
for "to decide" substitute "do decide".

12.34 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS MINUTES

SHRI AMAR NATH CHAWLA (Delhi Sadar) : I beg to lay on the Table Minutes of the Thirty-second to Thirty-fifth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

JOINT COMMITTEE ON OFFICES OF PROFIT

SEVENTH REPORT

SHRI PAITABHI RAMA RAO (Rajamundry) : I beg to present the Seventh Report of the Joint Committee on Offices of Profit.

12.35 hrs.

ESTIMATES COMMITTEE

FORTY-EIGHT-REPORT

SHRI K. N. TIWARY (Bettiah) : I beg to present the Forty-eighth Report of the Estimates Committee regarding action taken by Government on the recommendations contained in their Twenty-fourth Report on the Ministry of Finance—Revision of the form and contents of the Demands for Grants.

श्री मधु लिमये (बांका) : उपाध्यक्ष महोदय, यह बहुत ही महत्वपूर्ण रपट सदन के सामने रखी गई है, जो "रिविजन आफ दि फार्म एंड कन्टेन्ट्स आफ दि डिमांड्स फार ग्रान्ट्स" के बारे में है।

मैंने 19 दिसम्बर को प्रधान मंत्री से यह सवाल पूछा था :

"Purchase of Sophisticated Electronic Gadgetry from U.S.A. and Japan to spy on Political Rivals

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to news-item in Far Eastern Economic Review 6th August, 1973, in which it had been stated that huge amounts of cash have been spent by the Government in Japan and the United States to purchase sophisticated electronic gadgetry to be used to spy on political rivals within the country;

[श्री० मधु लिमये]

- (b) whether any such equipment has, in fact, been purchased for any of the intelligence agencies including Research and Analysis Wing; and
- (c) if so, the nature of the equipment and the total outlay thereon?"

इस सवाल के जवाब में प्रधान मंत्री की ओर से यह कहा गया :

"(a), (b) and (c). It is not in the public interest to give the information."

उपाध्यक्ष महोदय, अनुदान के बारे में लोक सभा का, और एस्टीमेट्स कमेटी का, और पब्लिक एकाउंट्स कमेटी का, आमदनी और खर्च पर नियंत्रण होना चाहिए। अगर ये डीटेल्स नहीं दिये जायेंगे, तो हम को कैसे पता चलेगा कि एक विशिष्ट रकम एक विशिष्ट काम के लिए इस्तेमाल में लाई जा रही है, और उस में आमदनी का दुरुपयोग, मिस-एप्लिकेशन आफ इनकम और गलत ढंग से खर्चा नहीं हो रहा है। क्या आप इस बारे में कोई आदेश देंगे? मैंने एस्टीमेट्स कमेटी और पब्लिक एकाउंट्स कमेटी के चेयरमैन को भी पत्र लिखे हैं। यह सदन के अधिकारों का मामला है। मैं ने कोई तफसील नहीं मांगा। मेरे घर पर कोई उपकरण बगिंग डिवाइस लगाया गया है या नहीं, मैंने यह जानने की कोशिश नहीं की। मैंने केवल यह जानने की कोशिश की कि क्या कोई रकम इस पर खर्च की गई है और क्या जापान तथा अमरीका से कोई सामान, एक्विपमेंट लाया गया है।

MR. DEPUTY-SPEAKER : All I can say is that your submissions are recorded and they will be studied.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : My information is that they have spent Rs. 13 crores in importation of electronic gadgets for bugging and photography from Japan, Germany, America and Britain.

12.37 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-THIRD, FORTY-FIFTH AND FORTY-SIXTH REPORTS

DR. MAHIPATRAY MEHTA (Kutch) : I beg to present the following Reports of the Committee on Public Undertakings:—

- (1) Forty-third Report regarding action taken by Government on the recommendations contained in their Twenty-first Report on Bharat Heavy Electricals Limited.
- (2) Forty-fifth report regarding action taken by Government on the recommendations contained in their Twenty-seventh Report on National Newsprint and Paper Mills Limited.
- (3) Forty-sixth Report regarding action taken by Government on Paragraph 3.58 of their Fortieth Report on Role and Achievements of Public Undertakings—Form and Contents of the Annual Reports of the Bureau of Public Enterprises, on the working of Industrial and Commercial Undertakings of the Central Government.

12.38 hrs.

COMMITTEE ON PETITIONS FIFTEENTH REPORT

SHRI NATHU RAM AHIRWAR (Tikamgarh) : I beg to present the Fifteenth Report of the Committee on Petitions.

12.38½ hrs.

RE. IMPENDING STRIKE IN A.G.'S OFFICE, TRIVANDRUM

MR. DEPUTY-SPEAKER : Shri Nitiraj Singh Choudhary.

SHRI VAYALAR RAVI (Chirayinkil) : Sir, this is practically the last day of the session. I have also written to the Speaker. It is a very important thing.